

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3737
ANSWERED ON:05.08.2014
INCLUSION OF CASTES
Mahto Dr. Banshilal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals for inclusion of some castes in the Central List of Scheduled Castes and Other Backward Classes across the country including Chhattisgarh;
- (b) if so, the details thereof, State-wise; and
- (c) the time by which a decision is likely to be taken in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): State-wise details of complete proposals received during the current year for inclusion of castes etc. in the list of Scheduled Castes (SCs) and Central List of Other Backward Classes (OBCs) are as under:-

State	Number of proposals
	SCs OBCs
Bihar	2 -
Jharkhand	- 6
Jammu & Kashmir	- 2
West Bengal	1 -
Total	3 8

(c): As any amendment in the list of SCs can be done only by an Act of Parliament in view of clause (2) of Article 341 of the Constitution of India, no time frame can be assigned in the matter. In respect of Central Lists of OBCs inclusion of castes/communities is a continuous process.